NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	AGP Steels Pvt ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MARESH KUMAR SARGAM	Advocate	9000666072 Sergengary/18	GALS
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Counsel for Respondent(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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RP B.N.g. Bharler RP 98499938 nogathulla

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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Petitioner and Shri B. Nagabhushan, Learned RP.

Post the case on 24.01.2018.

Member (T)

Member (J)